

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 273/GT/2014**

Subject : Revision of tariff for Talcher Thermal Power Project (460 MW) for the period 2009-14.

Date of hearing : 3.3.2016

Coram : Shri Gireesh. B. Pradhan, Chairperson  
Shri A.K.Singhal, Member  
Dr. M.K Iyer, Member

Petitioner : NTPC

Respondents : GRIDCO Ltd

Parties present : Shri Ajay Dua , NTPC  
Shri Nishant Gupta, NTPC  
Shri A. Basu Roy, NTPC  
Shri Shailendra Singh, NTPC  
Shri. Rajkumar Mehta, Advocate, GRIDCO  
Ms Himanshi Andley Advocate, GRIDCO

**Record of Proceedings**

During the hearing, the learned counsel for the respondent, GRIDCO prayed for grant of time to file its reply in the matter.

2 The Commission accepted the prayer and directed the respondent to file its reply by 23.3.2016, with advance copy to the petitioner, who shall file its rejoinder by 30.3.2016.

3. The matter shall be listed for hearing on 7.4.2016. Pleadings in the matter shall be completed prior to the next date of hearing and no extension of time shall be granted for any reason whatsoever.

By Order of the Commission

**-Sd/-**  
(T. Rout)  
Chief (Legal)

